

## Annexure – 9

Name of the corporate debtor: Furnace Fabrica India Limited; Date of commencement of CIRP 01.11.2023

As On 10.07.2024

(Amount in ₹)

Sl. No	Name of creditor	Details of claim received		Details of claim Provisionally admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim Provisionally admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
901	City Hospital Pvt. Limited	17.11.20	7,90,44,200	7,90,44,200		No	No	YES				-	Amount Admitted provisional
1			7,90,44,200	#####	-	-	-	-	-	-	-	-	

Disclaimer - Books of accounts of corporate debtor is not available after March 2021 and Statutoru Audit for the period from 1st April 2021 to 31st October 2023 is in progress hence the provisionl amount claim is subject to change once the Audited accounts available to resolution professional.